## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/23/2018

NAME OF THE PETITIONER(S)

: MILLER PROMOTERS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Raja Sekhar V.K.
B. Jarathbabu

B. Galla

to. Petitioner. for Respondent

**ORDER** 

Counsels representing both the parties are present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)

- 5d -

Member(Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc